

FORM B - PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF “VYAS MERCANTILE PRIVATE LIMITED”

Sl. No	Particulars	Details
1.	Name of corporate debtor	Vyas Mercantile Private Limited
2.	Date of incorporation of corporate debtor	18.07.2016
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. of corporate debtor	U51909MH2016PTC283760
5.	Address of the registered office and principal office (if any) of corporate debtor	402,Corporate Annex, Next to Udyog Bhavan Sonawala Lane, Goregaon East Mumbai 400063
6.	Date of closure of Insolvency Resolution Process	20th July, 2023
7.	Liquidation commencement date of corporate debtor	21st July 2023
8.	Name and registration number of the Insolvency Professional acting as the Liquidator	Sachin Dharmendra Jain IBBI/IPA-001/IP-P02327/2020-21/13482
9.	Address and e-mail of the liquidator, as registered with the Board	D-613, 6th Floor, Raghuvir Saffron, Althan Bhimrad Road, Althan, Opp Mansarovar Bungalows, Surat 395017
10	Address and e-mail to be used for correspondence with the liquidator	D-613, 6th Floor, Raghuvir Saffron, Althan Bhimrad Road, Althan, Opp Mansarovar Bungalows, Surat 395017 Email: vyas.liquidation@gmail.com
11	Last date for submission of claims	20th August, 2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the **“Vyas Mercantile Private Limited”** on **21st July, 2023.”**

The stakeholders of **“Vyas Mercantile Private Limited”** are hereby called up onto submit their claims with proof on or before **21st July, 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Sachin Dharmendra Jain

Liquidator of Vyas Mercantile Private Limited

IBBI/IPA-001/IP-P02327/2020-21/13482

Date: 24 July, 2023

Place: Mumbai